NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.A. No. 459/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Pristine Switchgears India Pvt. Ltd.

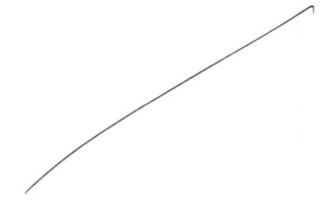
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE



ORDER CSA 459/230-232/NCLT/MB/MAH/2017

None present. List this matter on 16.2.2018

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

M. K. SHRAWAT Member (Judicial)